## GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

## LOK SABHA UNSTARRED QUESTION NO. 1994 TO BE ANSWERED ON 30<sup>TH</sup> JULY, 2021

#### AYURVEDIC COLLEGE

#### 1994. DR. DHAL SINGH BISEN:

Will the Minister of **AYUSH** be pleased to state:

- (a) the provisions to set up new Government/Non-Government Ayurvedic Colleges;
- (b) the details of the districts in which the proposals for setting up of new Ayurvedic Colleges have been received from the public representatives or from State Governments, State/UT-wise;
- (c) the time by which new Ayurvedic Colleges are likely to be opened and if not, the reasons therefor;
- (d) whether the Government will start integrated courses with a view to overcome the shortage of Ayurvedic doctors as the arrangement was there until 1975; and
- (e) if so, the time by which it is likely to be implemented and if not, the reasons therefor?

# ANSWER THE MINISTER OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY(AYUSH) (SHRI SARBANANDA SONOWAL)

(a): Indian Medicine Central Council Act, 1970 (IMCC Act) has been repealed and replaced with National Commission for Indian System of Medicine Act, 2020 and all the provisions of NCISM Act, 2020 has come into force with effect from 11<sup>th</sup> June, 2021. Link for Gazette notification: (https://egazette.nic.in/WriteReadData/2021/227525.pdf). Further, as per Regulation 59 (2) of NCISM Act, 2020, Medical standards, requirements and other provisions of the Indian Medicine Central Council Act, 1970 and the rules and regulations made thereunder shall continue to be in force and operate till new standards or requirements are specified under this Act or the rules and regulations made thereunder. Therefore, Establishment of New Medical College, Opening of New or Higher Course of Study or Training and Increase of Admission Capacity by a Medical College Regulations, 2019 shall applicable to setup new Government, Non-Government Ayurvedic Colleges.

Link for Gazette notification: <a href="https://egazette.nic.in/WriteReadData/2019/207346.pdf">https://egazette.nic.in/WriteReadData/2019/207346.pdf</a>.

- (b) : There is no proposal received from public representatives for setting up of new Ayurvedic Colleges from the academic year 2021-22. However, the Ministry of AYUSH has received one hundred twenty four (124) new proposals from the Private Trusts/ Societies including 01 from State Government of Gujarat for setting up of new Ayurvedic Colleges for the academic year 2021-22, out of them fifty six (56), have been forwarded to Central Council of Indian Medicine (CCIM) and sixty eight (68) have been returned back to applicants because of incomplete/ deficient applications. The details of proposals State/UT-wise are placed in **Annexure.**
- (c): NCISM in its 2<sup>nd</sup> meeting held on 29.06.2021 decided that a person or Institute may submit a scheme to establish new Ayurveda/Unani/Siddha/Sowa Rigpa Colleges, increase intake Capacity in UG & PG courses and to open new PG courses; to the Medical Assessment and Rating Board for Indian System of Medicine from 1<sup>st</sup> October 2021 to 31<sup>st</sup> October 2021 for the academic session 2022-23. The information is also available in website i.e. <a href="https://cdn.ayush.gov.in/wp-content/uploads/2021/07/Notice-NCH.pdf">https://cdn.ayush.gov.in/wp-content/uploads/2021/07/Notice-NCH.pdf</a>.
- (d) & (e): There is no such proposal under consideration of this Ministry.

### **ANNEXURE**

S.No.	State	Number of Proposals	District	Received from each District	Government/ Private
1	Gujarat	05	Mehasana	02	Private
			Vadodara	01	Private
			Narmada	01	State Govt.
			Bharuch	01	Private
2	Haryana	04	Jhajjar	01	Private
			Gurugram	01	Private
			Rohtak	01	Private
3	Himachal Pradesh	01	Solan	01	Private
4	Jharkhand	02	Palamu	01	Private
			Garhwa	01	Private
5	Karnataka	14	Udupi	01	Private
			Belagavi	01	Private
			Mangalore	01	Private
			Bidar	02	Private
			Kalaburgi	02	Private
			Kolar	01	Private
			Bangalore	03	Private
			Bagalkot	01	Private
			Davangere	01	Private
			Raichur	01	Private
6	Madhya Pradesh	13	Indore	01	Private
			Bhopal	07	Private
			Jabalpur	01	Private
			Sehore	02	Private
			Balaghat	01	Private
			Shivpuri	01	Private
7	Maharashtra	11	Aurangabad	02	Private
			Ahmednagar	02	Private
			Nasik	01	Private
			Palghar	01	Private
			Pune	01	Private
			Satara	01	Private
			Raigarh	01	Private
			Jalna	01	Private
			Kolhapur	01	Private

S.No.	State	Number of Proposals	District	Received from each District	Government/ Private
8	Orissa	01	Cuttack	01	Private
9	Punjab	03	Mohali	01	Private
			Gobindgarh	01	Private
			Pathankot	01	Private
10	Rajasthan	08	Jaipur	03	Private
			Ajmer	02	Private
			Hanumangarh	01	Private
			Jodhpur	01	Private
			Churu	01	Private
11	Tamil Nadu	02	Kanyakumari	01	Private
			Coimbatore	01	Private
12	Uttar Pradesh	47	Meerut	05	Private
			Lucknow	05	Private
			Badayun	01	Private
			Gorakhpur	01	Private
			Bijnor	05	Private
			Bareilly	06	Private
			Unnao	01	Private
			Aligarh	01	Private
			Muzaffarnagar	01	Private
			Saharanpur	02	Private
			Kanpur	03	Private
			Maharajganj	01	Private
			Agra	01	Private
			Shahjahanpur	01	Private
			Etah	01	Private
			Azamgarh	03	Private
			Ghazipur	01	Private
			Hapur	01	Private
			Auraiya	01	Private
			Jalaun	01	Private
			Gautam Budh	01	Private
			Nagar		
			Mathura	03	Private
			Jaunpur	01	Private
13	Uttarakhand	04	Roorkee	01	Private
			Haridwar	01	Private
			Udham Singh Nagar	01	Private
			Dehradun	01	Private

S.No.	State	Number of Proposals	District	Received from each District	Government/ Private	
14	Bihar	07	Patna	01	Private	
			Motihari	02	Private	
			Sitamarhi	02	Private	
			Muzaffarpur	01	Private	
			Vaishali	01	Private	
15	Chattisgarh	02	Bhilai	01	Private	
			Raipur	01	Private	
TOTAL		124				
PROPOSALS RECEIVED FROM PRIVATE TRUST/SOCIETY		123	PROPOSAL RECEIVED FROM STATE GOVT.		01	